

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO. 170/00465/2017

DATED THIS THE 06TH DAY OF SEPTEMBER, 2017

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

Solomon DB Chenji, 59 years,
S/o Shri John Chenji,
Deputy Legal Advisor,
Branch Secretariat,
4th Floor, 'D' Wing,
Kendriya Sadan,
Koramangala,
Bengaluru – 560 034.

... Applicant

(By Advocate Shri P.A. Kulkarni)

Vs.

1. Union of India

To be represented by the Law Secretary,
Ministry of Law and Justice,
Department of Legal Affairs,
Shastri Bhawan,
New Delhi – 110 115.

2. The Secretary,

Department of Personnel and Training,
North Block, Lok Nayak Bhawan
New Delhi – 110 001.

3. The Secretary,

Union Public Service Commission,
Dholpur House,
Shahjehan Road,
New Delhi – 110 069.

... Respondents

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

Heard. The applicant challenges Annexure-A5 order which he claims is against the soul and spirit of the judgment of the Hon'ble High Court of Delhi in Writ Petition (Civil) No. 6205/2014 dated 26.05.2017. It appears that while issuing Annexure-A5 order, the judgment of Hon'ble High Court of Delhi has not been complied with. Therefore we will now remit the matter back to the concerned authority to take a decision within two weeks next in compliance with the judgment of the Hon'ble High Court of Delhi if the matter has not been set aside in any way by the Hon'ble Apex Court. The applicant will forward a copy of the OA as well as the order herein within two days next and two weeks thereafter the concerned authority shall take a decision especially in the light of the fact that applicant is due to retire in the month end.

2. The OA is disposed off as above. No order as to costs.

(PRASANNA KUMAR PRADHAN)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00465/2017

Annexure-A1: True copy of Indian Legal Service Rules, 1957.

Annexure-A2: True copy of representation of the applicant dated 14.06.2017.

Annexure-A3: True copy of representation of the applicant dated 07.07.2017.

Annexure-A4: True copy of representation of the applicant dated 26.07.2017.

Annexure-A5: True copy of OM No. A. 19011/4/2000-Admn.I(LA) dated 01.08.2017 issued by Deputy Secretary, Department of Legal Affairs, Ministry of Law and Justice.

Annexure-A6: True copy of judgment of Hon'ble High Court of Delhi dated 26.05.2017 in Writ Petition (Civil) No. 6205/2014.
